

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2027  
ANSWERED ON:26.03.2012  
UNAUTHORISED TAPPING OF PHONES  
Tewari Shri Manish

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Indian Army had unauthorisedly deployed phone tapping equipment called off-the-air interceptors at various places in New Delhi as reported in the media recently and if so, the details thereof;
- (b) whether this equipment was being utilized to unauthorisedly tap the phones of senior Government functionaries in and around New Delhi and even his own Office was allegedly bugged and if so, the details thereof;
- (c) whether an anonymous or a pseudonymous complaint has been made to the Defence Secretary detailing the motive and modus operandi of the entire unauthorized tapping episode;
- (d) if so, whether the Government has ordered an enquiry into the facts and circumstances detailed in the complaint and if so, the details thereof;
- (e) whether the Army Headquarters has blamed certain retired officials for spreading baseless innuendo about the alleged unauthorized tapping episode; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): No deployment of any phone tapping equipment at various places in New Delhi has been reported by the Army.
- (c) Yes, Madam.
- (d) No, Madam.
- (e) & (f): Army Headquarters has informed that there are reports of such stories being spread by some retired officials.